GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 2793

TO BE ANSWERED ON <u>FRIDAY 3rd AUGUST, 2018</u> SHRAVANA 12, 1940 [SAKA]

CASES OF GOLD SMUGGLING

2793. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) the details of cases of gold smuggling, contraband smuggling, smuggling of items through airports/ports unearthed and consignment seized by Directorate of Revenue Intelligence (DRI) during the last three years and the current year;
- (b) whether DRI has seized a sizeable quantity of gold concealed in gadgets recently;
- (c) if so, the details thereof and action taken by DRI against the offenders; and
- (d) the preventive steps taken or proposed to be taken by the Government to check such incidents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE [REVENUE] (SHRI SHIV PRATAP SHUKLA)

(a) The details of cases of gold smuggling, contraband smuggling, smuggling of items through airports/ports unearthed and consignment seized by Directorate of Revenue Intelligence during the last three years and the current year are as under:

Year	Gold Smuggling		Smuggling of other items	
	No. of Cases	Value (Rs. in Lakh)	No. of Cases	Value (Rs. in Lakh)
2015-16	93	14167.79	105	24326.66
2016-17	60	6453.45	102	25029.24
2017-18	143	22721.54	129	54460.36
2018-19 (Upto June, 2018)	44	3933.17	21	5679.6

(b) & (c) The details of the cases of gold concealed in gadgets are as under:-

Year	Cases of Concealment in gadgets		
	No. of cases	Value (Rs. in Lakh)	
2015-16	2	1906.3	
2016-17	2	67.3	
2017-18	17	5803.45	
2018-19 (Upto June, 2018)	2	118.06	

Upon detection, penal action including arrest is taken on the offenders under Customs Act, 1962.

(d) All the Directorates/field formations have been alerted to be vigilant and to carry out proper checks to thwart and detect the cases of smuggling of gold.

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